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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: The House would now take up Papers to be laid on the Table of the House.

â€¦(अवधान)

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*(At this stage, Shri Dalipkumar Mansukhlal Gandhi, Shri Sanjay Singh Chauhan,  
Shri Dharmendra Yadav and some other Hon. Members came  
and stood on the floor near the Table)*

â€¦(अवधान)

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THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Madam, I beg to laid on the Table:-

(2) A copy of the Notification No. 38 (Hindi and English versions) published in Gazette of India dated 1<sup>st</sup> February, 2010 regarding requirements and procedures to obtain approval from Indian Maritime University for the conduct of Pre Sea Courses for training for service in the Merchant Navy, under Indian Maritime University Act, 2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2862/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): Madam, I beg to lay on the Table a copy of the Notification No. S.O. 1881(E) (Hindi and English versions) published in Gazette of India dated 30<sup>th</sup> July, 2010, making certain amendments in the Notification No. S.O. 477(E) dated 25<sup>th</sup> July, 1991, issued under sub-section (2) of Section 29B of the Industries (Development and Regulation) Act, 1951.

(Placed in Library, See No. LT 2863/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): Madam, I beg to lay on the Table a copy of the Indian Post Office (Second Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 282(E) in Gazette of India dated 24<sup>th</sup> April, 2009, under sub-section (4) of Section 74 of the Indian Post Office Act, 1898, together with a corrigendum thereto published in Notification No. G.S.R. 517(E) dated 17<sup>th</sup> June, 2010.

(Placed in Library, See No. LT 2867/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): Madam, I beg to lay on the Table a copy of the Apprenticeship (Second Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 609(E) in Gazette of India dated 21<sup>st</sup> July, 2010, under sub-section (3) of Section 37 of the Apprentices Act, 1961.

(Placed in Library, See No. LT 2868/15/10)

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI A. RAJA): Madam, on behalf of Shri Sachin Pilot, I beg to lay on the Table a copy of the Telecom Regulatory Authority of India (Officers and Staff Appointment) (Tenth Amendment) Regulations, 2010 (Hindi and English versions) published in Notification No. F. No. 5-4/2000-A&P in Gazette of India dated 14<sup>th</sup> July, 2010, under Section 37 of the Telecom Regulatory Authority of India Act, 1997.

(Placed in Library, See No. LT 28689/15/10)

*...(Interruptions)*

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